

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/268/KOB/2024 in CP(IB)/05/KOB/2021
SECTION	SEC. 60(5) IBC R/W RULE 11 NCLT.
NAME OF PARTIES	SREEKALA PRAMOD & ANOTHER V/S K PARAMESWARAN NAIR CA (RP) IN THE MATTER OF SAMSON & SONS BUILDERS & DEVELOPERS (P) LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	BK CO. ADVOCATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

4th JULY 2024

O R D E R

IA(IBC)/268/KOB/2024 IN CP(IB)/05/KOB/2021

None appears on behalf of the Applicants.

Learned Counsel, Ms. Reetha appears virtually on behalf of the RP/Respondent, hence service of notice is dispensed with.

Counsel appearing for the RP seeks time to file reply affidavit. Time granted, let the same be done within a period of 2 weeks, after serving copy on the other side. List this matter with connected matters on **16.07.2024**.

IA(IBC)/269/KOB/2024 IN CP(IB)/05/KOB/2021

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Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**